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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-06-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD  
SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1	Aashish Jain doria Jose Josep Laveena Jain	Counsel for Respondents	
2	Prabhuhat Bhat	Counsel Re Petitioner	

**ORDER**

Counsels representing both the parties are present. Put up along with IA/194 and  
IA/195/2017 on 12.07.2018

*-sd/-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sd/-*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

knp